

Minutes of the Meeting of the Commission held on 27.07.2010

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyanand Mishra, Information Commissioner
- F. Shri M.L. Sharma, Information Commissioner
- G. Shri Shailesh Gandhi, Information Commissioner
- H. Mrs. Sushma Singh, Information Commissioner
- I. Officers of the Commission assisted.

Agenda 1: ATR on the Mom dt. 06.07.2010.

Chief Information Commissioner discussed the work allocation among Information Commissioners and the Information Commissioners agreed to the proposed re-allocation of the Ministries as suggested by the Chief Information Commissioner. A circular in regard to this will be issued.

(Action DS (PP))

Agenda 2: Progress on the proposed convention 2010.

Noted.

Agenda 3: Schedule of rates to be paid to the advocates engaged by the CIC in high Courts and Supreme Court.

The Commission agreed to pay the advocates appearing for and on behalf of CIC in accordance with circular No. 21(4)/99-Judicial dt. 24.09.1999 and 24(2)/99-Judicial dt. 24.09.1999 issued by the department of law and Justice as per their listings either in schedule A or B.

(Action JS (Law))

Agenda 4: Newspaper reports regarding alleged Murder of RTI activist.

The Commission unanimously expressed their concern on reports of alleged murder of RTI activists and resolved that it morally stands with the information seekers.

Agenda 5: Plan/non-plan expenditure for information.

Noted. The Commission desired that the imprest amount be distributed amongst the registry of the Information Commissioners. A proposal to this effect may be prepared and put up for the approval of the Chief Information Commissioner.

(Action DS (P&B))

Miscellaneous

Commission directed the legal cell to file an SLP on the issue of divergent Judgments of the High Courts on section 12(4)/15(4) of the RTI Act, 2005.

(Action JS (Law))